

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.598/2007
Dated 8th day of January, 2008.

CORAM.

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR GEORGE PARACKEN, JUDICIAL MEMBER

Devi A.P.
Sree Padam, Mannaiur PO,
Palakkad ... Applicant

By Advocate Mr.P.Sunil Nair

V/s

- 1 Union of India represented by
Chief Post Master General,
Thiruvananthapuram, Kerala.
- 2 Department of Posts,
Represented by Senior Superintendent
of Post Offices, Palakkad Division,
Palakkad
- 3 Sathy
Vallikkad, Mannaiur PO, Palakkad ... Respondents

By Advocate Mr.P.J.Philip ACGSC

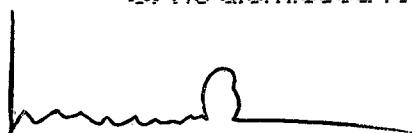
The application having been heard on 8.1.2008, the Tribunal on the same day delivered the following:

(ORDER)

Hon'ble Mrs.Sathi Nair, Vice Chairman.

When the matter came up for hearing, none was present for the applicant. It is noted that the counsel for applicant was represented on the first day and thereafter on 22/10/2007, 13/11/2007, 5/12/2007 and today, none is present for the applicant. It appears that the applicant is not interested in pursuing his case.

O.A is dismissed for non-prosecution.


GEORGE PARACKEN
JUDICIAL MEMBER
abp


SATHI NAIR
VICE CHAIRMAN